

HIGH COURT OF DELHI: NEW DELHI

No. 460/IT/DHC
Dated: 04.08.2017

NOTICE

It is hereby informed that in an endeavour to smoothen the process of filing of cases in Delhi High Court, Hon'ble the Acting Chief Justice, on the recommendation of Hon'ble Information Technology Committee, has been pleased to direct that henceforth the lawyers and litigants-in-person shall also be provided with the details of defects of their filed cases via e-mail in addition to the SMS alert already being received about the defects.

In order to avail of this facility, the lawyers and litigants-in-person (except the lawyers/litigants already registered with the e-Filing software of Delhi High Court) are required to register themselves with the e-Filing software at e-Filing Centre-I, Room No. 4, Ground Floor, Lawyers' Chambers Block-I, Delhi High Court. At the time of registration, they will be required to enter valid e-mail ID & mobile number into their profiles, besides other information.

The lawyers and litigants-in-person, having e-Filing login ID, will have to provide their mobile number (linked with e-Filing software) to the concerned dealing assistant at Filing Counter at the time of filing of cases to get the details of defects (if any, raised by the Registry) via e-mail in addition to the SMS alerts.


For registration purposes, the lawyers are required to submit self-attested photo-copy of the registration/enrolment certificate issued by the concerned Bar Council and the litigants-in-person are required to submit self-attested photo-copy of proof of identity & proof of address.

Sd/-
(Sunil Kukreja)
Registrar (IT)
For Registrar General
Dated: 04.08.2017

Endst. No. 16282-96/IT/DHC

Copy to:

- (i) Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
- (ii) DR-cum-PA to worthy Registrar General.
- (iii) Registrar (Listing) with the request to send this notice via e-mail to the lawyers and also incorporate in the Daily Cause List for fifteen days.
- (iv) All the Registrars/OSDs/JRs(Judicial)/JRs/DRs/ARs.
- (v) Joint Director (IT) for uploading on the website and intranet.
- (vi) PSs to the Hon'ble Judges.
- (vii) AOJ (Filing-I), AOJ (Filing-II) & AOJ (Filing Original) to bring this to the notice of all the concerned dealing assistants and directing them to enter the details.
- (viii) The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi – 110002.
- (ix) The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi – 110049.
- (x) The Hony. Secretary, Supreme Court Bar Association, Supreme Court of India, New Delhi.
- (xi) The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- (xii) The Hony. Secretaries, Bar Associations, Tis Hazari Courts Complex/Patiala House Courts Complex/Karkardooma Courts Complex/Rohini Courts Complex/Dwarka Courts Complex/Saket Courts Complex.
- (xiii) Technical Director, NIC, Delhi High Court.
- (xiv) A.R. (Genl. Admn.) for displaying on the Notice Board.
- (xv) Guard File.


(Rajeev Kumar Chauhan)
Deputy Registrar (IT/Sty/Dig)